

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No.2474 of 2000

New Delhi, this the 22nd day of December, 2000

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

S.K.Verma
S/o Shri M.P.Verma
Aged 33 years
R/o 251, Balupura, Ahta Patwari
Ghaziabad(U.P.)

-APPLICANT

(By Advocate: Shri A.K.Behra)

Versus

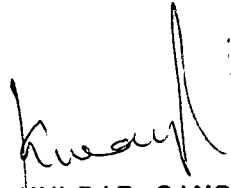
1. Union of India through
The Secretary, Ministry of Finance
North Block, New Delhi-1
2. Registrar
Customs, Excise & Gold Control
Appellate Tribunal
West Block No. II, R.K. Puram
New Delhi-66

-RESPONDENTS

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

Shri A.K.Behra, learned counsel for the
applicant seeks permission to withdraw the OA. The O.A.
is dismissed as withdrawn.


(KULDIP SINGH)
MEMBER (JUDL)

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